

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

Tr. (N) 318/87

Makhanlal Gupta,  
R/o.Qtr.No.28,Block No.3,  
Katal Road,  
Nagpur.

.. Applicant.

vs.

1. Union of India  
through  
The Secretary,  
Department of Statistics,  
Ministry of Planning,  
Sardar Patel Bhavan,  
Parliament Street,  
New Delhi.
2. The Chief Executive Officer,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning,  
Sardar Patel Bhavan,  
Parliament Street,  
New Delhi.
3. The Director,  
Data Proceeding Division,  
National Sample Survey Organisation,  
25-A,Shakesphere Sarani,  
Calcutta.
4. The Director,  
Indian Statistical Institute,  
203, B.T.Road,  
Calcutta 700 035.
5. The Officer on Special Duty,  
Data Processing Centre,  
National Sample Survey Organisation,  
NIT Building,  
West High Court,  
Gokulpeth,  
Nagpur. .. Respondents.

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman  
Hon'ble Shri I.K.Rasgotra, Member(A)

Appearances:

1. Mr.S.H.Iyer  
Advocate for the  
Applicant.
2. Mr.Ramesh Darda  
for the respondents.

ORAL JUDGMENT:  
(Per G.Sreedharan Nair, Vice-Chairman)

Date: 10-8-1990

This relates to Writ Petition No.

2205/84 on the file of the Bombay High Court which  
has been received on transfer.

2. The grievance of the applicant relates to his seniority. Today when the matter was taken up for hearing it ~~was~~ submitted by the counsel of the applicant that subsequent to the filing of the application his seniority has been refixed and as such the grievance does not survive.

3. The application is accordingly closed.

*delivered*  
(I.K.RASGOTRA) 107/80  
Member(A)

*10/80*  
(G.SREEDHARAN NAIR)  
Vice-Chairman